

U.S.A. COTTON

*454. **Shrimati Renu Chakravarty:** (a) Will the Minister of Commerce and Industry be pleased to state what are the total amount of imports of raw cotton from America during the years 1949-50, 1950-51 and 1951-52?

(b) How do the prices compare with Pakistan cotton?

(c) What are the total freight charges paid during this period for importing U.S.A. cotton?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) and (b). A statement is laid on the Table of the House.

(c) Rupees 53 crores approximately.

STATEMENT

Year	Imports of cotton from the U.S.A. (in bales of 400 lbs. each).	Average price of U.S.A. cotton per bale of 400 lbs.	Average price of Pakistan cotton per bale of 400 lbs.
		Rs.	Rs.
1949-50	22,198	689	510
1949-50	564,505	719	597
1951-52	687,518	910	1,080

QUESTIONNAIRE TO FOREIGN COMPANIES

*455. **Shri K. Subrahmanyam:** (a) Will the Minister of Commerce and Industry be pleased to state how many foreign companies have replied to Government questionnaire with regard to the number and treatment of Indian employees?

(b) Has any foreign firm failed to furnish the information?

(c) If so, what action is proposed to be taken against such firms?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) 955 foreign companies have sent the required information on the employment of Indians and non-Indians in accordance with the Government of India notification of the 31st July, 1952.

(b) I believe some firms have not yet sent the information.

(c) The matter is receiving Government's consideration.

CHUNAR DISPLACED PERSONS CAMP

*457. **Shri Rup Narain:** Will the Minister of Rehabilitation be pleased to state:

(a) how many displaced persons have been kept in the Camp of Chunar in Mirzapur district of Uttar Pradesh;

(b) whether they have been given any vocational training in order to enable them to earn their livelihood in future; and

(c) what is the total annual expenditure on account of the said Camp?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) 722 displaced women and children are accommodated at present. But recently it has been decided to raise the strength of the 'Home' to 1,200 (600 women and 600 children).

(b) Yes, those who are capable of being trained are given training.

(c) The estimated expenditure for the current financial year is Rs. 6,02,905.

EVACUEE PROPERTY IN BANARAS

*458. **Shri Rup Narain:** Will the Minister of Rehabilitation be pleased to state:

(a) how many cases of evacuee property have been executed by the District Custodian Officer in the district of Banaras; and

(b) how many cases executed in Banaras have been proved false?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) and (b). I regret I do not follow what the hon. Member wants to know. If his intention is to ascertain the number of cases in which proceedings under the Evacuee Property Law were initiated, and the number in which proceedings were eventually dropped in the District of Banaras, this information is not readily available. It will be placed on the Table of the House when received.

DISTRICT PLANNING COMMITTEES IN U.P.

*459. **Shri Rup Narain:** Will the Minister of Planning be pleased to state:

(a) whether the Uttar Pradesh Government have appointed the District Planning Committees in every district of Uttar Pradesh;

(b) who are the *ex-officio* members of the district planning Committees; and

(c) whether the Members of Parliament are *ex-officio* members of the said Committees in their districts?

The Minister of Planning and Irrigation and Power (Shri Nanda): (a) to (c). Necessary information is being collected from the Uttar Pradesh Government.

गृह-निर्माण योजना

*४६०. डा० लखवादी: क्या निर्माण, गृह-व्यवस्था तथा रसद मन्त्री यह जन-राले की कृपा करेंगे:

(क) मकानों की कमी को पूरा करने के लिये जो नौ करोड़ रुपये की राशि बल्लग रखी गई है उसे किस प्रकार खर्च किया जा रहा है;

(ख) क्या इस सम्बन्ध में राज्य सरकारों को कोई विशेष योजना भेजी गई है, और यदि हाँ, तो वह योजना क्या है;

(ग) विभिन्न राज्यों को बल्लग बल्लग कितना रुपया दिया जाने का विचार है; तथा

(घ) क्या हट्टिजनों को मकान बनाने में सहायता देने के लिए भी इस राशि का कोई भाग सुरक्षित रखा गया है?

The Minister of Works, Housing and Supply (Sardar Swaran Singh): (a) Under the Subsidised Industrial Housing Scheme of the Government of India it is proposed at the moment to give Rs. 716 lakhs as loans and subsidies to State Governments, Employers and co-operative societies of industrial workers as follows:

Subsidies	...	Rs. 324 lakhs.
Loans	...	Rs. 392 lakhs.
TOTAL	...	Rs. 716 lakhs.

The subsidy and loans are meant for construction of houses for industrial workers.

Government will be prepared to consider spending the remaining amount

on aid for slum clearance and housing for non-industrial workers and other low income groups, mainly through co-operatives, if suitable schemes are forthcoming.

(b) Yes. A copy of the Subsidised Industrial Housing Scheme, which has already been laid on the Table of the House on the 13th November, 1952, in reply to Question No. 250, has been circulated to all the State Governments.

(c) Schemes, as they are received from the State Governments, are examined on merits and allocations are made equitably, keeping in view the needs of the Industrial labour force in the various States and the total available provision.

(d) As Harijans constitute an appreciable portion of Industrial labour, the scheme, as it is, will, it is expected, assist Harijans and it is not therefore considered necessary that any amount should be specially earmarked for this purpose.

ROCK SALT FOR U.P.

*461. Shri M. L. Agrawal: (a) Will the Minister of Production be pleased to refer to the reply given to Starred Question No. 2212 on the 29th July, 1952 regarding production and allotment of Salt and state whether there is a demand for rock-salt in Uttar Pradesh?

(b) Why no rock-salt is allotted to Uttar Pradesh?

(c) Is it the intention of Government to allot some rock-salt also to Uttar Pradesh in the current and future years?

The Minister of Production (Shri K. C. Reddy): (a) There is practically no such demand at present from the consumers, who appear to have accustomed themselves to the use of sea, lake and pit brine salts.

(b) Because the rock salt produced in Himachal Pradesh, our only source of supply in India, is not fit for human consumption without refining. Further, the quantity produced is small and is completely consumed within Himachal Pradesh.

(c) There is no possibility of allotting rock-salt to Uttar Pradesh or any other State for at least a few years i.e. until the scheme for the development of Mandi Salt Mines is successfully implemented. Even then, the final product will consist of refined or table salt, and not lump or rock-salt.